

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/10/IB/2018
PETITION NUMBER : TCP/10/ (IB)/2017
NAME OF THE PETITIONER(S) : NETHERLANDS OPERATING CO B.V
NAME OF THE RESPONDENT(S) : VENKATRAMAN RAO NAGARAJAN & 1
UNDER SECTION : 11

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. PAWAN JHABACH

Counsel for
the Applicant

K.R.G.

ORDER

Counsel for the Applicant present. The **Registry** is directed to issue notice to the RP.
Counsel for the Applicant is also directed to send private notice to the RP. Put up on
23.01.2018 at 10.30 A.M.

ghk

-sdr
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)